

FORM B
PUBLIC ANNOUNCEMENT

[Under Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF VHCL INDUSTRIES LIMITED

1	Name of Corporate Debtor	VHCL INDUSTRIES LIMITED
2	Date Of Incorporation of Corporate Debtor	19/07/1991
3	Authority Under Which Corporate Debtor is Incorporated/ Registered	Registrar of Companies, Gujarat, Dadra and Nagar Haveli
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	L27200DN1991PLC000449
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Survey No. 285, Gala No. II, Main Khanvel Kherdi Road, Village Kherdi, Silvassa, Dadra & Nagar Haveli – 396230
6	Date of Closure of Insolvency Resolution Process	09/01/2020
7	Liquidation Commencement Date of Corporate Debtor	02/07/2020 (Order obtained on 08/07/2020)
8	Name and Registration Number of the Insolvency professional acting as Liquidator	KIRAN SHAH Registration No.: IBBI/IPA-001/IP-P00480/2017-18/10868
9	Address, and e-mail of the liquidator, as registered with the Board	Address: 608, Sakar 1, Near Gandhigram Railway Station, Opp. Nehru Bridge, Ashram Road, Ahmedabad – 380 009 Email: dhruvitks@gmail.com
10	Address, and e-mail to be used for correspondence with the liquidator	Address: As per item 9 above Email: kiranshah.ip@gmail.com
11	Last Date For Submission Of Claims	31/07/2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad has ordered the commencement of liquidation of the VHCL Industries Ltd. on 02.07.2020, which was obtained by liquidator on 08.07.2020.

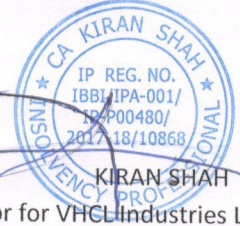
The stakeholders of VHCL Industries Limited are hereby called upon to submit their claims with proof or updated claims on or before 31/07/2020, i.e. 30 days from the liquidation commencement date to the liquidator at the address mentioned against item 9.

The financial creditors shall submit their claims with proof or update their claims by electronic means only. All other stakeholders may submit claims with proof in person, by post or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Date: 08.07.2020

Place: Ahmedabad


Kiran Shah
Liquidator for VHCL Industries Limited
Reg. No. IBBI/IPA-001/IP-P00480/2017-18/10868